

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.724
TO BE ANSWERED ON 22ND JULY, 2022

CANCELLATION OF RATION CARDS

724 # SHRI SUSHIL KUMAR MODI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of ration cards cancelled and made afresh State-wise during the last five years and the reasons for their cancellation;
- (b) the reasons behind the quota of ration not going down despite the cancellation of ration cards;
- (c) the estimate of the amount saved by Government owing to the cancellation of ration cards; and
- (d) the subsidy being given by Government per kilogram on wheat and rice under food security programme?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c): Digitization of ration cards data is a part of the technology driven PDS reforms. Due to this digitization and because of de-duplication, identification of ineligible/ duplicate/ ghost/ fake ration cards, permanent migration, deaths, etc. the States/UTs from time-to-time have reported the cancellation of about **2.41** Crore such bogus ration cards during the period **2017 to 2021** so far. State/UT wise details are **Annexed**. Further, as per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of bogus/ineligible/ duplicate ration cards and inclusion of genuine eligible beneficiaries/households is the role of concerned State/UT Government. In this regard, States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/suspended. Further, States/UTs issue new ration cards to the genuinely eligible households/beneficiaries in place of cancelled ration cards under ceiling limit of the National Food Security Act (NFSA), to achieve the rightful targeting of subsidised foodgrains.

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(d): The eligible NFSA households i.e. the households covered under Priority Households (PHH) and Antyodaya Anna Yojana (AAY) are entitled to receive foodgrains (rice, wheat or coarse grains or any combination thereof) under TPDS @ Rs 3/-, 2/- & Re 1/- per kg respectively. As per the economic cost for 2022-23 (BE), subsidy of about Rs. 33.7 and Rs. 23.9 is borne by Government per kilogram on rice and wheat respectively under NFSA.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.724 FOR ANSWER ON 22.07.2022 IN THE RAJYA SABHA.

State/UT-wise report of ration cards deleted/cancelled by States/UTs during the five year 2017-2021

Sl.	State/UT	2017	2018	2019	2020	2021	Total
1	Andhra Pradesh	5,449	15,209	12,762	24,523	13,128	71,071
2	Andaman & Nicobar	6	47	421	431	-	905
3	Arunachal Pradesh	56	-	-	-	-	56
4	Assam	42,077	1,35,250	22,412	21,291	11,120	2,32,150
5	Bihar	-	2,18,051	3,92,713	99,404	-	7,10,168
6	Chandigarh	88	-	-	-	-	88
7	Chhattisgarh	1,50,000	56,834	1,38,967	4,508	4,368	3,54,677
8	DNH and Daman & Diu	272	4,898	577	5,840	1,410	12,997
9	Delhi	3,969	2,56,987	381	518	-	2,61,855
10	Goa	6,146	1,130	888	148	59	8,371
11	Gujarat	18,965	95,659	23,038	47,936	11,958	1,97,556
12	Haryana	29,686	2,91,926	-	-	-	3,21,612
13	Himachal Pradesh	172	56,858	367	4,376	2,538	64,311
14	Jammu and Kashmir	664	3,428	13,869	13,224	NIL	31,185
15	Jharkhand	3,59,793	82,394	60,333	65,234	-	5,67,754
16	Karnataka	3,26,382	73,675	1,09,312	31,753	42,558	5,83,680
17	Kerala	-	3,314	2,543	52,475	1,04,511	1,62,843
18	Ladakh	NA	NA	NIL	NIL	614	614
19	Lakshadweep	-	5	6	7	33	51
20	Madhya Pradesh	1,84,673	1,27,441	61,265	1,65,829	14,24,115	19,63,323
21	Maharashtra	-	12,81,922	6,53,677	1,31,986	36,119	21,03,704
22	Manipur	336	-	-	45,321	15,541	61,198
23	Meghalaya	-	2,568	10,525	16	-	13,109
24	Mizoram	559	107	156	1,443	1,637	3,902
25	Nagaland	8,521	7,723	18,552	7,304	-	42,100
26	Odisha	35,740	-	-	-	-	35,740
27	Puducherry	3,290	3,533	2,093	1,881	1,731	12,528
28	Punjab	69,945	34,972	94,031	1,79,837	3,305	3,82,090
29	Rajasthan	73,110	8,016	72,276	5,80,241	1,35,283	8,68,926
30	Sikkim	1,126	3,377	5,622	6,981	-	17,106
31	Tamil Nadu	9,089	-	-	-	-	9,089
32	Telangana	41,194	3,101	40,684	12,154	NIL	97,133
33	Tripura	-	18,874	552	1,099	490	21,015
34	Uttar Pradesh	44,41,748	43,72,491	41,52,273	8,54,025	4,15,259	1,42,35,796
35	Uttarakhand	3,18,718	1,26,268	-	-	-	4,44,986
36	West Bengal	-	88,593	1,00,151	59,666	-	2,48,410
	Grand Total	61,31,774	73,74,651	59,90,446	24,19,451	22,25,777	2,41,42,099
